

BENCH-I

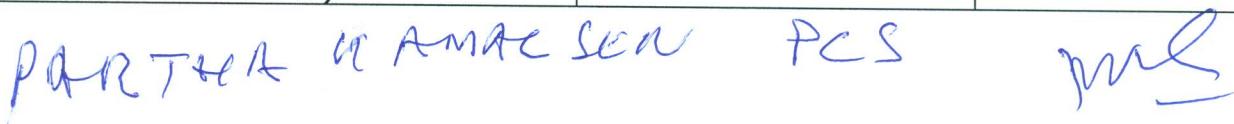
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP (IB) No. 03/KB/2017
CA(IB) No. 94/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th February 2018, 10.30 A.M

Name of the Company		Nicco Corporation Limited		
Under Section		10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

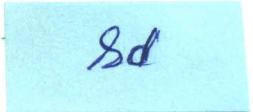
PARTHER N AMAL SEN PCS 

1. NITU PODDAR, Liquidator 

ORDER

Ld. Pr. CS for the applicant of CA (IB) No. 94/KB/2018 as well as Ld. Pr. CS for the Liquidator is present.

Let notice be served on the Ld. Liquidator. Ld. Liquidator is directed to file reply within 7 days with a copy in advance to the applicant. Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite party and posted for hearing along with the connected C.P. on 05/03/2018.

Sd

(Jinan K.R.)
Member (J)